

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: EMCO Limited Date of Commencement of Liquidation: 09-08-2021; List of Stakeholders as on Date: 08-02-2023; Name of IP: Mr. Sundaresh Bhat; Process Number: 1; Last 5 digit of registration number: 10162

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	10	18448765508	10	18013888377		434877131		<a href="#">Annexure 3</a>
4	Unsecured financial creditors	1	773510924	1	772558750		952175		<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	297	850695072	256	149540650		701154422		<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	280	192847050	260	136342079		56504971		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	13	1441793600	9	863230336		578563264		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	365	3273355576	278	1522537796		1750817780		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		966	24980967730	814	21458097988	0	3522869743		